

IN THE HIGH COURT OF BOMBAY AT GOA

CRIMINAL APPEAL NO. 10 OF 2016

State

Through Anjuna P.S.

Anjuna

..... Appellant

V e r s u s

Sagar @ Taijul Mondal

..... Respondent

Mr. S. R. Rivankar, Public Prosecutor for the State-Appellant.

Mr. A. D. Bhoje, Advocate appointed to represent the Respondent.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 10th August, 2020

P.C.

1. Heard Mr. Rivankar, the learned Public Prosecutor for the State. He points out our order dated 27th January, 2020 and submits that the matter now be taken up for final hearing.

2. Since there is no representation from the respondent, we have requested Mr. A. D. Bhohe, learned Advocate, to appear on behalf of the respondent.

3. The Registry is directed to immediately prepare the paper book if not already prepared and provide the same to the learned Public Prosecutor and Mr. A. D. Bhohe, Advocate, who is now appointed to represent the respondent.

4. We post this matter on 27th August, 2020 for final hearing.

M. S. JAWALKAR

M. S. SONAK, J.

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